

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 22nd July, 2022

NO. HC.VII-122/2018(Pt.)/5192/A ##### The Hon'ble Gauhati High Court has been pleased to **exempt Shri Lalhmunsiam, System Analyst** of the Gauhati High Court, Aizawl Bench & **Smti. C. Lalmuanawmi, NIC Coordinator**, Aizawl from attending the 2 (two) day **"Hardware and Software Maintenance Training Programme (ECT_10_2022)"** scheduled to be held on **29-07-2022 and 30-07-2022** at the Judicial Academy, Assam.

NO. HC.VII-122/2018(Pt.)/5193/A ##### The Hon'ble Gauhati High Court has been pleased to **nominate Shri Zoramengmawia, Systems Officer**, Aizawl and **Shri Micky Zoremsanga, System Assistant**, Aizawl to participate in the 2 (two) day **"Hardware and Software Maintenance Training Programme (ECT_10_2022)"** scheduled to be held on **29-07-2022 and 30-07-2022** at the Judicial Academy, Assam.

The nominated participants are accordingly, directed to report at the Judicial Academy, Assam, Amingaon at **9:30 A.M.** positively on **29-07-2022 and 30-07-2022.**


By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo HC.VII-122/2018(Pt.)/5194-5207/A Dated: 22-07-2022

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].


22.07.22

4. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(You are requested to inform the nominated participants about this Notification).

7. The Joint Registrar (Judl./PM&P), Gauhati High Court, Guwahati.
8. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
9. The nominated Participants.

*The nominated participants are to intimate their travel plan, in writing, in the format given below, to the Judicial Academy, Assam by e-mail at ja@assam.gov.in on or before **22-07-2022** to enable the Academy to arrange for accommodation.*

Name and Designation	Date and time of arrival	Accommodation Required (Yes/No)	Mobile Number (WhatsApp)

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy. He is further requested to make arrangements for necessary IT support as required.**
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
22.07.22

REGISTRAR (JUDICIAL)